

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 106/TT/2014

Date: 7.8.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for assets under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common Scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Western Region

Sir,

Please furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 4.9.2015:-

- a) The un-discharged liability corresponding to the elements of the assets, as claimed vide CA certificate dated: 1.5.2014, duly certified by auditors, along with all the revised Tariff Forms for the purpose of truing up, in line with the relevant provisions under 2009 Tariff Regulations;
- b) Supporting documents in respect of SBI (21.3.2012) loan indicated in the Form-13 of the Revised Tariff Forms, supporting documents for Rate of Interest, Repayment Schedule and date of drawl of the SBI Loan;
- c) Computation of interest during construction (IDC), for the Asset, for the following periods:
  - i) From the date of infusion of debt fund up to Scheduled COD.
  - ii) From Scheduled COD to Actual COD of the Asset;
- d) Details of incidental expenditure incurred (IEDC) during the period of delay in commissioning of the Asset (i.e. from Scheduled COD to Actual COD) along with the liquidated damages recovered or recoverable, if any;
- e) Revised Cost Estimate (RCE), if any;

f) Year-wise details of liability discharged, corresponding to initial spares procured up to cut off date, separately among the Sub-station and Transmission line.

2. Please provide soft copy (in excel format) of information sought at para (c) above, by 4.9.2015, in the registry of the Commission.

Yours faithfully,

Sd/  
(Dr. P.K Sinha)  
Assistant Chief (Legal)